

**By Fax/ Speed post.**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM & ARUNACHAL PRADESH)**

**NOTIFICATION**

Dated Guwahati, the 21<sup>st</sup> April, 2012.

No.HC.XV.38/2012/ 189 /RV. Pending initiation of disciplinary proceeding, Shri Hanif Ali, Additional Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, is placed under suspension with immediate effect.

During the period of suspension, his headquarters shall be at North Lakhimpur, Lakhimpur.

By Order,

Sd/- M.K. Bhattacharjee  
**REGISTRAR (VIGILANCE)**